

ITEM NO.22

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1341/2024

KESHARI SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

WITH

Crl.A. No. 2710-2711/2024 (II)

Date : 12-07-2024 This appeal was called on for hearing today.

For Appellant(s) Mr. Bhubhangi Pandey, Adv.
Ms. Parul Shukla, AOR

For Respondent(s) Ms. Harshita Nigam, Adv.
Ms. Ruchira Goel, AOR

Mr. Dhirendra Kumar, Adv.
Mr. Devvrat Rana, Adv.
Mr. Devvrat, AOR

Mr. Bhuwan Raj, AOR

UPON hearing the counsel the Court made the following
O R D E R

Crl.A. No. 1341/2024

Both the respondents are duly represented.

Await Original Records from the High Court and the Trial Court.

Let the reminder be issued.

List again on 30.8.2024.

Crl.A. No. 2710-2711/2024

Despite service of notice on respondent No. 1, there is no appearance.

SLP stands abated in respect of deceased respondent No.2 vide order dated 13.3.2023 of the Hon'ble Judge in Chambers.

Respondent Nos. 3 and 4 are duly represented.

Await Original Records from the High Court and the Trial Court.

Let the reminder be issued.

List again on 30.8.2024.

SUJATA SINGH
Registrar

MG